

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:284

ANSWERED ON:23.07.2009

ISSUES CONCERNING AIR INDIA EMPLOYEES

Patasani Dr. (Prof.) Prasanna Kumar;Reddy Shri Mekapati Rajamohan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether certain employees, particularly pilots of Air India have sought pre-mature retirement in the wake of the prevailing crisis in the company;
- (b) if so, the details thereof;
- (c) whether Air India proposes to allow its staff to work for other airlines;
- (d) if so, the details thereof; and
- (e) the steps being taken to address the concerns of the employees of the national carrier in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c), (d) and (e) OF THE LOK SABHA STARRED () QUESTION NO.284 FOR 23.7.2009 REGARDING ISSUES CONCERNING AIR INDIA EMPLOYEES.

(a): No Sir.

(b) Does not arise.

(c) and (d): Air India employees who desire taking up employment during the period of leave sanctioned under the "Voluntary Scheme for Availing Leave", with other airlines and allied services are required to take prior permission from the company before taking up such employment.

(e): The anticipated concerns and apprehension of the employees have been addressed while framing the "Voluntary scheme for availing leave".